

[Print](#)**Defective Case Register from 2026-08-17 to 2026-08-17**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/37526/2026	ADV	2026-08-17	i) Index not properly page marked.ii) Reference certificate not furnished.iii) Sl. no. 5 of the affidavit not correct.
2	D-ABLAPL/24609/2026	BIRAJA PRASAD NANDA	2026-08-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
3	D-WP(C)/36664/2026	BIBHUTI BHUSAN PANDA	2026-08-17	1. Application not properly addressed to the Honorable Court. 2. Para 3 appearing twice.
4	D-ABLAPL/24567/2026	SAPAN KUMAR PAL	2026-08-17	P.S. number not tally with cause title.
5	D-WP(C)/37576/2026	KOUSIK ANANDA GURU	2026-08-17	14-NOT PROPERLY INDEXED. Index not properly page marked.
6	D-CONTC/37528/2026	ADV	2026-08-17	i) Reference certificate not furnished.ii) Sl.no. 5 of the affidavit not correct.iii) Year of the wp(c) no not correctly furnished on the top of the index, synopsis,date chart,cause title,
7	D-WP(C)/37028/2026	ANSHUMAN DAS	2026-08-17	.Subject Code Not Furnished .
8	D-ABLAPL/24566/2026	KARUNAKAR GAYA	2026-08-17	P.S number not correctly mentioned in the first para of the petition.
9	D-WP(C)/35985/2026	ASHUTOSH KUARNR	2026-08-17	Page 19 not neat
10	D-BLAPL/24586/2026	M. BALAJI RAO	2026-08-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. G.R case number not tally with cause title and Rejection order.Annexure be kept in envelop.
11	D-WP(C)/36000/2026	DURGA PRASAD BHANJA	2026-08-17	14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
12	D-ABLAPL/24680/2026	NIRAJ KUMAR SETHI	2026-08-17	1. Reference certificate not properly furnished.
13	D-WP(C)/37771/2026	ABHISHEK DASH	2026-08-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-3 affidavit in the I.A not correctly mentioned.
14	D-CRLMC/24888/2026	BISWARANJAN DALAI	2026-08-17	Page nos.13 29 and 35 redacted the name of victim and her father.
15	D-ABLAPL/24686/2026	AMLAN MOHANTY	2026-08-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Signature of the petitioner no.2 in v.nama not tally with cause title.

16	D-CONTC/37745/2026	DEBIDUTTA MOHAPATRA	2026-08-17	i) Index as well as petition not page marked.ii) CRLMP no. not correctly mentioned in the index , Book mark and date chart.iii) Reference certificate not furnished.iii) Address of the contemnor not properly furnished.
17	D-WP(C)/38353/2026	GYANA RANJAN MAHAPATRA	2026-08-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date of copy of letter vide annex-1 not tally with index.Serial no-5 affidavit in the I.A not correctly mentioned.
18	D-BLAPL/24582/2026	PRATIK DASH	2026-08-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop.
19	D-ABLAPL/24375/2026	SASWATA PATNAIK	2026-08-17	i)F.I.R. copy not filed .For further S.R.
20	D-WP(C)/37561/2026	SHIBANI SAMARPITA OJHA	2026-08-17	.Subject Code incorrectly Mentioned
21	D-BLAPL/24583/2026	SANJIB KUMAR BHANJADEO	2026-08-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop.
22	D-WP(C)/37554/2026	SHIBANI SAMARPITA OJHA	2026-08-17	.Subject Code incorrectly Mentioned
23	D-CRLMC/23780/2026	BISWAJIT PASAYAT	2026-08-17	1. Page no.2 not Attested
24	D-WP(C)/37558/2026	SHIBANI SAMAPITA OJHA	2026-08-17	.Subject Code incorrectly Mentioned
25	D-WP(C)/36778/2026	KRUSHNA CHANDRA RATH	2026-08-17	1. Revision case No. in prayer not tally with order in Ann.2. 2. Paragraph declaration in IA not correct.
26	D-WP(C)/37570/2026	SHIBANI SAMARPITA OJHA	2026-08-17	.Subject Code incorrectly Mentioned
27	D-WP(C)/36061/2026	RAJESH RANJAN SAHOO	2026-08-17	i) Index not properly page marked.
28	D-BLAPL/24329/2026	CHHABI BEHERA	2026-08-17	i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished
29	D-WP(C)/36082/2026	PRABHAKAR SABAT	2026-08-17	i) Annexures are not attested.ii) Sl. no. 2 of the affidavit not match with sl. no. 1 iii).Subject Code Not Furnished .
30	D-CRLMP/23036/2026	BYOMAKESH TRIPATHY	2026-08-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.

31	D-CRLMC/23341/2026	SMARAJIT PRADHAN	2026-08-17	C.copy of annexure -1 not filed.
32	D-WP(C)/37546/2026	KRUSHNA CHANDRA RATH	2026-08-17	1. Para 7 appearing twice. 2. Name of Pet. in CT not tally with signature.
33	D-BLAPL/24328/2026	DEBASISH SAMAL	2026-08-17	i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.
34	D-CRLMC/23413/2026	SANTOSH CHANDRA ATABUDHI	2026-08-17	C.copy of annexure-1 and 3 not filed.
35	D-CRLMP/23528/2026	RAJIV KUMAR MAHANTA	2026-08-17	nomenclature need correction at index
36	D-BLAPL/24374/2026	APURBA DAS	2026-08-17	i) A. W. F. of Rs. 15/- and A.C.W. F. of Rs. 2/- not paid.
37	D-WP(C)/36097/2026	SATYASINDHU KASHYAP, SR.PANEL COUNCIL	2026-08-17	i) Address of the opp. party is incomplete. ii) Paragraph no. not correctly mentioned in Affidavit.iii) Page no.139 to 144 155 and 157 to 159 168 186 190 191 not legible iv).Receipt Showing Serv.copy To cg not Filed. v).Subject Code Not Furnished .
38	D-CRLMC/24526/2026	DEBASIS MITRA	2026-08-17	1. Certified copy of Annex-4 not filed.
39	D-CRLMC/24527/2026	DEBASIS MITRA	2026-08-17	1. Certified copy of Annex-4 not filed
40	D-CRLREV/24697/2026	KASHINATH PATTANAIK	2026-08-17	Name and address of informant be redacted
41	D-WP(C)/37589/2026	SANJAY KUMAR DAS	2026-08-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page marking of petition in Index not proper.
42	D-WP(C)/36434/2026	PADMA CHARAN PATNAIK	2026-08-17	1. Synopsis and Date chart not page marked in Index as well as in document.
43	D-BLAPL/24397/2026	NITYANANDA MOHAPATRA	2026-08-17	i)As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.
44	D-WP(C)/37780/2026	REENA NAYAK	2026-08-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Synopsis and date chart not mentioned in the index.Serial no-1 not correctly mentioned in the affidavit , paragraph not correctly mentioned in the affidavit and also I.A..Page 23 not neat
45	D-ABLAPL/23978/2026	PRASANT KUMAR MISHRA	2026-08-17	Paragraphs not properly mentioned in affidavit.
46	D-CRLMP/24197/2026	DEEPALI MAHAPATRA	2026-08-17	1. Court fee Rs.6/- to be paid. 2. Signature of the Deponent in v.nama and Affidavit not tally with Cause title.

47	D-ABLAPL/23965/2026	MITU KUMAR BISWAL	2026-08-17	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
48	D-BLAPL/23885/2026	TAPAN MISHRA	2026-08-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Sl. no. 4 in index and Book mark not correctly mentioned.ii) As per Notification dtd 05- 12- 2025 reference certificate not correctly furnished. iii).Name Of The Filing Advocate Not In Capital Letters In The Petition
49	D-TRP(C)/31928/2026	SURESH CHANDRA PRADHAN	2026-08-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
50	D-CRLMC/11330/2026	JAGAMOHAN PATTANAIK	2026-08-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Date chart not filed. 2. Annexure number not correctly furnished in Prayer of the petition.3. Phone number of the victim Redacting from the page no.17.
51	D-WP(C)/37563/2026	SHIBANI SAMARPITA OJHA	2026-08-17	.Subject Code incorrectly Mentioned
52	D-CMP/37355/2026	NIRANJAN LENKA	2026-08-17	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
53	D-WP(C)/35040/2026	UMAKANT SAHOO	2026-08-17	1. Address of OP No.1 incomplete. 2. Paragraph declaration not correct. 3. Ann.10 marked as Ann.9.
54	D-WP(C)/38277/2026	KABIRAJ PRADHAN	2026-08-17	1. Date of order not correctly furnished Sl. no.5 in Index and page no.5.
55	D-WP(C)/38273/2026	KABIRAJ PRADHAN	2026-08-17	1. Date of order not correctly furnished Sl. no.5 in Index and page no.5
56	D-CONTC/37613/2026	ADV	2026-08-17	i) Undertaking for odia to English translation not furnished in petition.
57	D-CONTC/37606/2026	ADV	2026-08-17	i) Page no. 36 not properly scanned.ii) Undertaking for Odia to English translation not furnished in petition.
58	D-CONTC/37608/2026	ADV	2026-08-17	i) Undertaking for english translation not furnished in petition.
59	D-CONTC/37609/2026	ADV	2026-08-17	i) Undertaking for Odia to English translation not furnished in petition.

60	D- CONTC/37615/2026	ADV	2026-08-17	i) Undertaking for Odia to English translation not furnished in petition.
61	D- CONTC/37618/2026	ADV	2026-08-17	i) Undertaking for Odia to English translation not furnished in petition.
62	D-WP(C)/37294/2026	BANSHIDHAR SATAPATHY	2026-08-17	1-COURT FEE IS DEFICIENT. Rs.6.00 to be paid.
63	D- CONTC/36468/2026	BRAJA KISHOR PANDA	2026-08-17	Put up for further S.R.after filing copy of Cause title of W.P.(c)
64	D- CONTC/37619/2026	ADV	2026-08-17	i) Undertaking for Odia to English translation not furnished in petition.
65	D-WP(C)/38347/2026	MOHAMMED MUSTAQ ANSARI	2026-08-17	1. FAO year in Ann.6 of Index and para 2 ix not correct.
66	D-WP(C)/37699/2026	SATYABRATA PANDA	2026-08-17	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Page marking of Ann.5 in index not correct.
67	D- BLAPL/24729/2026	AMULYA RATNA PANDA	2026-08-17	1. Free or certified copy of rejection order not filed. 2.Name of Pet. in CT not tally with signature. 3. As per High Court Notification No.1316/R dated 5.12.2025 published in Odisha Gazette vide No.5756 dated 8.12.2025, in every application for bail presented to the High Court the petitioner shall state whether similar application has or has not been made to the Supreme Court, and if made, shall state the result thereof. The petitioner/applicant shall also mention whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
68	D-WP(C)/37761/2026	MANOJA KUMAR KHUNTIA	2026-08-17	Name of petitioner no.9 not correct in CT.
69	D-WP(C)/37939/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-08-17	1. Synopsis and date Chart not mentioned in Index. 2. OP NO.1 not properly mentioned and address incorrect.
70	D- BLAPL/24733/2026	AMULYA RATNA PANDA	2026-08-17	1. As per High Court Notification No.1316/R dated 5.12.2025 published in Odisha Gazette vide No.5756 dated 8.12.2025, in every application for bail presented to the High Court the petitioner shall state whether similar application has or has not been made to the Supreme Court, and if made, shall state the result thereof. The petitioner/applicant shall also mention whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
71	D-WP(C)/37850/2026	GOUTAM KUMAR ACHARYA	2026-08-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
72	D- BLAPL/24728/2026	JYOTIRMAYA SAHOO	2026-08-17	1. Ann. No. mentioned in Para 5 not correct.

73	D-WP(C)/37329/2026	ABHISHEK DASH	2026-08-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
74	D-CMP/38304/2026	PRAFULLA CHANDRA ACHARYA	2026-08-17	Age of parties not correct. Annexures not mentioned in petition.
75	D-ABLAPL/23979/2026	BHARAT JALLI	2026-08-17	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof.
76	D-ABLAPL/23980/2026	BHARAT JALLI	2026-08-17	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Aadhaar card of the petitioner attached after page-15 be removed.
77	D-WP(C)/37983/2026	PRASANTA KUMAR SATAPATHY	2026-08-17	1. Page marking of Ann.10 in Index not correct. 2. Ann.12 not marked.
78	D-WP(C)/37879/2026	NIRANJAN LENKA	2026-08-17	Village of petitioner no.5 not mentioned.
79	D-WP(C)/37377/2026	ANAND KUMAR SHRIVASTAVA	2026-08-17	1.Paragraph not complete mentioned in declaration.2.Book mark not correctly mentioned in Annexure-36.
80	D-MACA/36272/2026	RIMJHIMBALA PATI	2026-08-17	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 72 days
81	D-MACA/36377/2026	GIRIJA PRASAD DUTTA	2026-08-17	1. Period of Delay 31 days
82	D-BLAPL/24080/2026	VIVEKANANDA JENA	2026-08-17	Case pending before the Lower Court mentioned in petition not tally with Rejection order.
83	D-CRLMA/24476/2026	SANJEEV GOYAL	2026-08-17	i) District of op no. 2 not furnished in cause title. ii) C.T. no. wrongly mention in para no.1. iii) Legible copy of page no. 17-23 to be filed. iv) As per notification dated 5.12.2025 not correctly furnished in reference certificate
84	D-CRLMA/23138/2026	Soma Patnaik	2026-08-17	Synopsis, date chart, entire petition and v. nama. are not properly scan
85	D-CRLMA/24514/2026	NIRANJAN PANDA	2026-08-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				i) As per notification dated 5.12.2025 not correctly furnished in reference certificate. ii) Rs-2.20/- to be paid.
86	D-BLAPL/24086/2026	SURYAKANTA DWIBEDI	2026-08-17	.Subject Code incorrectly Mentioned
87	D-ABLAPL/24663/2026	DIGBAS PANDA	2026-08-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
88	D-ABLAPL/24097/2026	ARUN KUMAR DAS	2026-08-17	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Paragraphs not properly mentioned in declaration of affidavit.
89	D-ABLAPL/24659/2026	MADAN MOHAN SWAIN	2026-08-17	F.I.R. no not tally with Cause Title
90	D-BLAPL/24009/2026	BIKASH KARNA	2026-08-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
91	D-ABLAPL/24094/2026	ARUN KUMAR DAS	2026-08-17	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished
92	D-RSA/33065/2026	ASIT KUMAR OTTA	2026-08-17	C.Fee Payable be corrected in the Memo. of Appeal
93	D-BLAPL/24034/2026	BISHNU PRASAD PRADHAN	2026-08-17	1.Pending Lower Court case wrongly mentioned in petition as S.T No.02/2022 instead of S.T No. 02/19 of 2023-25. 2.Reference Certificate not properly furnished. 3.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
94	D-BLAPL/24036/2026	ARUNA NAYAK	2026-08-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.

				1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof.
95	D-BLAPL/24044/2026	JAYADEBA BEHERA	2026-08-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Pending Lower Court case mentioned in petition not tally with Rejection order. 2.Name of the petitioner No.2 mentioned in C.title not tally with the signature put in V.nama. 3.Paragraphs not properly mentioned in petition as well as declaration of affidavit.
96	D-ABLAPL/24090/2026	USHARANI PATI	2026-08-17	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
97	D-BLAPL/24076/2026	VIVEKANANDA JENA	2026-08-17	Case pending before the Lower Court mentioned in petition not tally with Rejection order.
98	D-ABLAPL/24089/2026	SATYAJEET ROUT	2026-08-17	i) As per Notification dtd 05-12-2025 reference certificate not correctly furnished.ii) H.C.B.A.M.W.S. of Rs. 50/- not paid. iii).Name Of The Filing Advocate Not In Capital Letters In The Petition
99	D-ABLAPL/24081/2026	DEEPAK PANDA	2026-08-17	i)As per Notification dtd 05-12-2025 reference certificate not correctly furnished.ii) Sl. no. 2 of the affidavit not tally with sl. no.1 of the affidavit.iii) H.C.B.A.M.W.S. of Rs. 50/- not paid. iv).Name Of The Filing Advocate Not In Capital Letters In The Petition
100	D-WP(C)/37019/2026	AJAYA KUMAR MOHARANA	2026-08-17	Page 16 and 17 not available.
101	D-BLAPL/24077/2026	VIVEKANANDA JENA	2026-08-17	Case pending before the Lower Court mentioned in petition not tally with Rejection order
102	D-BLAPL/24082/2026	VIVEKANANDA JENA	2026-08-17	Case pending before the Lower Court mentioned in petition not tally with Rejection order.
103	D-ABLAPL/24072/2026	SURYAKANTA DWIBEDI	2026-08-17	i) Annexure-2 not marked in page no.14.
104	D-MACA/36429/2026	PRASANTA KUMAR MAHALI	2026-08-17	1. Period of Delay 356 days
105	D-ABLAPL/24083/2026	MANOJ KUMAR AGRAWALLA	2026-08-17	)As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.ii) Annexure-1 not marked in page no. 7.

106	D-RVWPET/36427/2026	DEBASISH TRIPATHY, AGA	2026-08-17	Legible copy of page no. 37 to be filed.
107	D-CMP/37366/2026	SATYA SINDHU KASHYAP	2026-08-17	14-NOT PROPERLY INDEXED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
108	D-CMP/37363/2026	PRASANTA KUMAR SATAPATHY	2026-08-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Pro. O.P No-7 not made Party in the Trial Court
109	D-ABLAPL/24665/2026	AJIT CHANDRA MOHAPATRA	2026-08-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. LTI in vnama not attested.Annexures be kept in cover.
110	D-WP(C)/34348/2026	SUSANTA KUMAR NAYAK	2026-08-17	1. OP No.3 not properly mentioned in CT. 2. Grounds not mentioned in petition. 3. Age of Deponent in CT and Affidavit not tally. 4. Ann.2 page 9 not legible. 5. Rule 8 of Orissa High Court PIL Rules, 2010 not complied with.
111	D-WP(C)/32525/2026	SURYAKANTA DWIBEDI	2026-08-17	1. Rule 8 of Orissa High Court PIL Rules, 2010 not complied with.
112	D-BLAPL/24088/2026	AJIT KUMAR MOHANTY	2026-08-17	Free copy/certified copy of Rejection order not filed
113	D-WA/37048/2026	UMAKANT SAHOO	2026-08-17	1.C. copy of impugned order not filed i) Being aggrieved and ground para not furnished. ii) C. copy of impugned order not filed. iii)Undertaking for translated copy of odia document not filed.iv) Legible copy of page no. 31 89 are to be filed. v) Put up for SR after removal of defects and filing of c. copy of impugned order.
114	D-WA/33839/2026	ADYASIDHI MISHRA	2026-08-17	1.C. copy of impugned order dated 20.9.2022 passed in wp (c) no. 29418/2021 not filed 2. i) Petitioner no. 3 4 7 11 12 13 15 and op no. 4 in wp (c) are not made party in appeal memo. ii) R-4 in appeal memo not party in wp (c).iii)Status of parties not furnished. iv) Put up for SR after removal of defects and filing of c. copy of impugned order.
115	D-WP(C)/37760/2026	SIDHESWAR MALLIK	2026-08-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs.50/- not paid.
116	D-ABLAPL/23981/2026	BHARAT JALLI	2026-08-17	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or

				not. If yes, particulars and decisions thereof to be furnished.
117	D-CRLMP/23075/2026	NIRANJAN PANDA	2026-08-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 17-08-2026 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	MACA/160/2021	MACA/160/2021	BINAYK PRASAD MOHANTY	OTHERS. FURTHER SR AFTER FILING OF C.COPY OF IMPUGNED ORDER AND ORIGINAL V.NAMA
2	MACA/1170/2018	MACA/1170/2018	SOUBHAGYA KUMAR DASH	OTHERS. VALUATION OF PRESENT APPEAL WITH COURT FEE PAYABLE NOT CLEARLY FURNISHED OTHERS. FURTHER SR AFTER FURNISHED VALUATION AND COURT FEE PAYABLE
3	WP(C)/9044/2014	WP(C)/9044/2014	M/S.MANAS R.PADHI	5. SECOND COPY OF PETITION NOT FILED.